

a large impact on the consumers. Therefore, to reduce the impact on consumers, it has been decided to authorize Public Sector Oil Marketing Companies (OMCs) to increase the RSP of PDS Kerosene by 25 paise per litre per month (excluding VAT as applicable in different State/Union Territories) for ten months effective 1st July, 2016.

### **Setting of LNG import terminal in Bangladesh**

2754. SHRI A.K. SELVARAJ: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Petronet LNG Limited has plans to set up a ₹ 5,000 crores LNG import terminal in Bangladesh as it looks to build terminals to feed demand in neighbouring countries;

(b) whether it is also a fact that Petronet LNG Limited has also proposed to set up 1 MT LNG terminal in Sri Lanka to meet local demand; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Petronet LNG Limited (PLL) is discussing with Bangladesh Government for setting up an LNG terminal in Bangladesh. However, no agreement /MoU has been executed in respect of this proposed LNG terminal.

(b) and (c) Petronet LNG Limited (PLL) is also examining a proposal to set up an LNG Regasification Terminal at Kerawalapitiya, Wattala, near Colombo in Sri Lanka to meet the gas demand for power plants of 650 MW and supply gas to other sector such as domestic, small commercial establishments, automobile, other industry, etc.

### **Network of PNG**

2755. SHRI M.P. VEERENDRA KUMAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of existing network of Piped Natural Gas (PNG) across the country including the number of houses/industrial units covered in each city under this network, State/UT-wise;

(b) whether Government has formulated any time-bound scheme for providing PNG to houses/industrial units in various States/UTs; and

(c) the steps being taken by Government for the development of distribution network of PNG in the entire country within a stipulated time-frame?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) The details of existing network of Piped Natural Gas (PNG) across the country including the number of houses/industrial units covered in each city under this network, State/UT-wise are given in Statement (*See below*).

(b) and (c) In year 2007, Government established Petroleum and Natural Gas Regulatory Board (PNGRB) under the PNGRB Act 2006. Under the Act, PNGRB grants authorization to the entities for developing a City Gas Distribution (CGD) network in the specified Geographical Area (GA) of the country through a bidding process. PNGRB has envisaged a phased roll out plan for development of CGD networks in several Geographical Areas (GAs) in various States across the country. The GAs are included in the bidding rounds in a phased manner depending on the natural gas pipeline connectivity/natural gas availability and feasibility for grant of authorization to develop CGD networks in the country.

**Statement**

*Details of State-wise CGD network infrastructure (as on 1st April, 2016)*

Sl. No.	State	Name of city/GA	PNG (Dom.)	PNG (Ind.)	PNG (Com.)	CNG Stations
1	2	3	4	5	6	7
1.	Delhi	Delhi	461881	311	1244	294
2 & 3.	Maharashtra	GA 1: Mumbai and Greater Mumbai GA 2: Thane city and contiguous areas	862299	60	2866	188
4.		Pune, Pimpri-Chinchwad, Hinjewadi, Talegaon, Chakan	30598	118	134	36
5.		Pune District excluding MNGL area*	0	0	0	0

1	2	3	4	5	6	7
6.		Thane	59	-	-	0
7.		Raigarh*				
8.	Gujarat	Gandhinagar	39246	86	180	15
		Mehsana	45229	122	219	20
		Sabarkantha	13963	46	88	12
		Ahmedabad	0	0	0	22
9.		Anand	21451	109	547	0
10.		Jamnagar	909	4	-	6
11.		Rajkot	158127	1,066	740	31
12.		Surendranagar	20507	290	142	15
13.		Bhavnagar	1362	2	1	11
14.		Gandhinagar	98598	20	405	9
15.		Nadiad	50628	13	264	9
16.		Khambhat	28979	6	152	5
17.		Halol	8723	59	39	7
18.		Surat-Ankleshwar-Bharuch	512520	786	9,710	66
19.		Navsari	83101	42	128	10
20.		Hazira	30402	13	91	1
21.		Valsad	85138	550	179	19
22.		Kutch (West) *	0	0	0	0
23.		Palej	0	11	-	2
		Outside GA	0	3	-	54
24.		Vadodara	76483	0	2450	8
25.		Kutch (East) *	0	0	0	0
26.		Ahmedabad	226747	697	1816	47
		Vadodara	556	84	1	6
27.	Haryana	Faridabad	17086	161	47	11
28.		Gurgaon	10092	13	73	10
		Gurgaon	0	0	6	0

1	2	3	4	5	6	7
29.		Sonepat	5942	38	8	4
30.		Panipat*	0	0	0	0
31.	Uttar Pradesh	Gautam Budh Nagar	78066	334	325	21
32.		Ghaziabad	96371	176	182	25
33.		Agra	7591	2	9	6
34.		Lucknow	4509	3	6	9
35.		Meerut	3783	23	10	3
36.		Firozabad (TTZ)	327	349	0	2
		Dibiyapur	0	0	0	0
37.		Khurja	195	0	0	1
38.		Kanpur	9674	37	80	15
39.		Bareilly	3609	7	68	2
40.		Jhansi				
41.		Moradabad	1131	3	36	1
42.		Mathura	3481	45	23	5
43.		Allahabad*	0	0	0	0
44.	Telangana	Hyderabad	1127	3	5	21
45.	Andhra Pradesh	Vijayawada	412	0	3	8
46.		Kakinada	2731	0	38	4
47.		East Godawari*	0	0	0	0
48.		West Godawari*	0	0	0	0
49.		Krishna	0	0	0	0
50.	Rajasthan	Kota	191	19	1	3
51.	Madhya Pradesh	Indore GA (includes Ujjain)	5718	58	37	18
52.		Gwalior GA	705	1	0	2
		Dewas	1161	24	2	1
		Vijaypur	0	0	0	1

1	2	3	4	5	6	7
53.	Assam	Upper Assam	28163	392	1073	0
54.	Tripura	Agartala	22615	47	322	5
55.	Uttarakhand	Haridwar*	0	0	0	0
56.		Udhamsingh Nagar*	0	0	0	0
57.	Karnataka	Bengaluru	0	0	0	0
58.		Dharwad *	0	0	0	0
59.		Tumkur *	0	0	0	0
60.		Belgaum*	0	0	0	0
61.	Kerala	Ernakulam	0	0	0	0
62.	Punjab	Jalandhar	0	0	0	0
63.		Ludhiana*	0	0	0	0
64.		Amritsar*	0	0	0	0
65.	UT	Daman*	0	0	0	0
66.		Dadra and Nagar Haveli*	0	0	0	0
67.		Chandigarh*	0	0	0	0
TOTAL			3162186	6243	23750	1071

\* PNGRB has authorized the entities to develop CGD networks in these cities and network development work is in process.

### **Reduction in reservations for LPG distributorship**

2756. SHRI SHAMSHER SINGH DULLO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the reservation policy regarding distributorship for LPG to SC and ST communities have been reduced from 25 per cent earlier;

(b) if so, the reasons therefor;

(c) whether, in this regard, the National Commission for Scheduled Castes was consulted as mandated under the constitution;

(d) whether Government is contemplating to restore it; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) In the recently adopted